

(11) A copy of the Report (Hindi and English versions) on the Trend and Progress of Housing in India June, 1993 under section 42 of the National Housing Bank Act, 1987.

[Placed in Library, See No. LT 9231/96]

(12) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:

(i) Report of the Comptroller and Auditor General of India -- Union Government (No. 4 of 1996) -- for the year ended the 31st March, 1995 -- (Revenue Receipts - indirect Taxes).

[Placed in Library, See No. LT 9232/96]

(ii) Report of the Comptroller and Auditor General Of India -- Union Government (No. 8 of 1996) -- for the year ended the 31st March, 1995 -- Defence services (Army and Ordnance Factories).

[Placed in Library, See No. LT 9233/96]

(iii) Report of the Comptroller and Auditor General of India - Union Government (No. 9 of 1996) -- Defence Services (Air Force and Navy).

[Placed in Library, See No. LT 9234/96]

(13) A copy of the Appropriation Accounts (Union Government) of the Defence Services for the year 1994-95 (Hindi and English versions).

[Placed in Library, See No. LT 9235/96]

*Annual Accounts and Review of the Working of Nehru Institute of Mountaineering, Uttarakashi for the*

A copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurance, promises and undertakings given by the Ministers during the various sessions of Eighth, Ninth and Tenth Lok Sabha:

|    |                       |                          |                  |   |
|----|-----------------------|--------------------------|------------------|---|
| 1. | Statement No. XLI     | Eleventh Session, 1988   | Eighth Lok Sabha | [Placed in Library, See No. LT 9237/96] |
| 2. | Statement No. XXXI    | Twelfth Session, 1988    |                  | [Placed in Library, See No. LT 9238/96] |
| 3. | Statement No. XXXIX   | Thirteenth Session, 1989 |                  | [Placed in Library, See No. LT 9239/96] |
| 4. | Statement No. XXXVIII | Second Session, 1990     | Ninth Lok Sabha  | [Placed in Library, See No. LT 9240/96] |
| 5. | Statement No. XXVIII  | Sixth Session, 1990      |                  | [Placed in Library, See No. LT 9241/96] |
| 6. | Statement No. XXVII   | Seventh Session, 1991    |                  | [Placed in Library, See No. LT 9242/96] |
| 7. | Statement No. X XXII  | First Session, 1991      | Tenth Lok Sabha  | [Placed in Library, See No. LT 9243/96] |
| 8. | Statement No. XXVII   | Second Session, 1991     |                  | [Placed in Library, See No. LT 9244/96] |
| 9. | Statement No. XXVII   | Third Session, 1992      |                  | [Placed in Library, See No. LT 9245/96] |

*year 1994-95 and the Statement, for delay in laying these papers.*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri Mallikarjun, I beg to lay on the Table :

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Nehru Institut of Mountaineering, Uttarkashi, for the year 1994-95, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English Versions) by the Government of the Audited Accounts of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1994-95.

[Placed in Library, See No. LT 9236/96]

(2) Statement (Hindi and English versions) showing, reason for delay in laying the papers mentioned at (i) above.

*Statement regarding action taken by the Government on assurances etc. given by Ministers during various Sessions of Eighth, Ninth and Tenth Lok Sabha.*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, I beg to lay on the Table :-